

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 199 /Admin. (Services)/2017 Dated: Allahabad: March 28, 2017

Subject: Regarding Mediation Awareness Programme for Judicial Officers at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Mediation Trg. 2017/ JTRI- 488 dated 27.03.2017 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **Mediation Awareness Programme for Judicial Officers scheduled on 01.04.2017** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for the aforesaid programme.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 199 (i)/Admin. (Services)/2017 dated: March 28, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow, for participation in the aforesaid training.
3. Sri Mayank Kumar Jain, Registrar (Judicial) (Selection & Appointment/ Seniority), High Court of Judicature at Allahabad in reference to your letter no. 126/Mediation/Subordinate Court/2017 dated 02.02.2017.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**List of Participants for
Mediation Awareness Programme for Judicial Officers on 01.04.2017
at JTRI, Lucknow.**

Sl. No.	Name	Designation	Place of Posting
1.	SUNIL KUMAR MISHRA	A.D.J. (FTC)	Agra
2.	VIVEK	Addl. District & Sessions Judge	Agra
3.	SURENDRA NATH TRIPATHI	Addl. District & Sessions Judge	Agra
4.	VIRENDRA KUMAR-III	Addl. District & Sessions Judge	Agra
5.	PRABHAKAR `RAO'	Addl. District & Sessions Judge	Agra
6.	GRIESH KUMAR VAISH	Spl. Judge (E.C. Act)	Allahabad
7.	SMT. KAMLESH KUCHHAL	Addl. District & Sessions Judge	Allahabad
8.	MALKHAN SINGH	Addl. District & Sessions Judge	Allahabad
9.	ASHOKESHWAR KUMAR RAVI	A.D.J. (FTC)	Allahabad
10.	BRIJENDRA KUMAR TYAGI	A.D.J. (FTC)	Azamgarh
11.	LAL CHANDRA-II	Addl. District & Sessions Judge	Baghpat
12.	JAI SHANKAR MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Barabanki
13.	DEVENDRA SINGH-I	Spl.Judge,Anti Corruption V.B.UPSEB	Bareilly
14.	SYED SARWAR HUSAIN RIZVI	Addl. District & Sessions Judge	Bareilly
15.	SHIVA KUMAR SINGH	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Bareilly
16.	ARUN KUMAR PATHAK	Addl. District & Sessions Judge	Bareilly
17.	SURENDRA PRASAD YADAV	Addl. District & Sessions Judge	Bareilly
18.	KRISHAN YADAV	Addl. District & Sessions Judge	Bareilly
19.	VIDYA SHANKER PATEL	Addl. District & Sessions Judge	Basti
20.	ASHOK KUMAR SINGH-VII	Spl. J. (SC/ST, Pev.of Atroci Act)	Basti
21.	SANDEEP JAIN	Addl. District & Sessions Judge	Bijnor
22.	LAL CHANDRA GUPTA	Addl. District & Sessions Judge	Bijnor (At Nagina)
23.	NALIN KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Budaun
24.	PANKAJ KUMAR AGRAWAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Budaun
25.	SMT. REETA KAUSHIK	A.D.J. (FTC)	Budaun
26.	ADARSH KUMAR SINGH KANAUIA	Addl. District & Sessions Judge	Bulandshahar
27.	SUNIL KUMAR-IV	Spl. Judge (E.C. Act)	Bulandshahar
28.	MOHAN LAL VISHWAKARMA	A.D.J. (FTC)	Bulandshahar
29.	SUNIL KUMAR SINGH-I	Addl. District & Sessions Judge	Bulandshahar
30.	AJAY TYAGI	Addl. District & Sessions Judge	Etah
31.	ARUN CHANDRA SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Etah
32.	VINOD KUMAR SRIVASTAVA-IV	Addl. District & Sessions Judge	Etawah
33.	TANVIR AHMAD	Spl. J. (SC/ST, Pev.of Atroci Act)	Faizabad
34.	PRAMOD KUMAR-I	Addl. District & Sessions Judge	Farrukhabad
35.	RAVINDRA NATH DUBEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Farrukhabad
36.	RAM PAL SINGH-II	Addl. District & Sessions Judge	Firozabad
37.	RAKESH KUMAR-IV	Addl. District & Sessions Judge	Firozabad
38.	PRAVEEN KUMAR JAIN	Addl. District & Sessions Judge	Firozabad
39.	RAM KISHOR SHUKLA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghaziabad
40.	PAWAN KUMAR TIWARI	Judge, Spl Court, Anti Corr CBI	Ghaziabad
41.	KUNAL VEPA	Addl. District & Sessions Judge	Ghaziabad
42.	SMT. MACHALA AGARWAL	Spl. Judge (E.C. Act)	Ghaziabad
43.	RAMA NAND	Addl. District & Sessions Judge	Gonda
44.	PRASHANT MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Gonda
45.	VISHNU KUMAR SHARMA	A.D.J. (FTC)	Gonda
46.	SATENDRA KUMAR	Addl. District & Sessions Judge	Gonda
47.	MAHESH NAUTIYAL	Spl. Judge (E.C. Act)	Gonda
48.	SITA RAM VERMA	Addl. District & Sessions Judge	Gorakhpur
49.	ASHOK KUMAR PREMI	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Gorakhpur
50.	RAKESH DHAR DUBEY	Spl. Judge (E.C. Act)	Gorakhpur
51.	SHAMSUL HAQUE	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
52.	SMT. DEEPA JAIN	Addl. District & Sessions Judge	Hamirpur
53.	SANTOSH KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Hamirpur
54.	SMT. ALKA SRIVASTAVA	Addl. District & Sessions Judge	Hardoi
55.	RAM BABU SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Hardoi
56.	SHYAM NARAYAN TRIPATHI	Addl. District & Sessions Judge	Hathras
57.	DR. AJAY KRISHNA VISHVESHA	Addl. District & Sessions Judge	Jhansi
58.	SUSHIL KUMAR-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Jhansi
59.	SATISH KUMAR-II	Spl. Judge (U.P. Dacoity.A.A.)	Jhansi
60.	SHAKEEL AHMAD KHAN	Spl. Judge (E.C. Act)	Jhansi
61.	SHAILESH KUMAR TIWARI	Addl. District & Sessions Judge	Kanpur Nagar
62.	DEV RAJ PRASAD SINGH	Addl. District & Sessions Judge	Kanpur Nagar
63.	VINOD KUMAR SINGH-IV	Addl. District & Sessions Judge	Kanpur Nagar
64.	KRISHNA SWAROOP DHAR DWIVEDI	Addl. District & Sessions Judge	Kanpur Nagar
65.	SHAILENDRA PANDEY	Addl. District & Sessions Judge	Kanpur Nagar
66.	ASHOK KUMAR-IX	Addl. District & Sessions Judge	Kanpur Nagar
67.	ASHOK KUMAR YADAWA-II	Addl. District & Sessions Judge	Kanpur Nagar
68.	AVINASH SAKSENA	Principal Judge, Family Court	Kasganj

69.	SANJAY KHARE	Addl. District & Sessions Judge	Lakhimpur Kheri (Mohammadi)
70.	SYED AFTAB HUSAIN RIZVI	Addl. District & Sessions Judge	Lucknow
71.	SURENDRA KUMAR YADAV	A.D.J./Spl.Judge (Ayodhya Prakaran)	Lucknow
72.	UMA SHANKER SHARMA	Addl. District & Sessions Judge	Lucknow
73.	NEEL KUNTHA SAHAY	Spl. Judge (E.C. Act)	Lucknow
74.	GAJENDRA KUMAR	Addl. District & Sessions Judge	Mahoba
75.	RAHUL KUMAR KATYAN	Addl. District & Sessions Judge	Meerut
76.	SMT. BRIJESH SINGH	Principal Judge, Family Court	Meerut
77.	RAJESH UPADHYAY	Addl. District & Sessions Judge	Meerut
78.	BUDDHI SAGAR MISHRA	Addl. District & Sessions Judge	Moradabad
79.	PHOOL CHAND PATEL	Addl. District & Sessions Judge	Moradabad
80.	CHHATRADHARI SINGH YADAV	Addl. District & Sessions Judge	Moradabad
81.	MANOJ KUMAR AGARWAL	A.D.J. (FTC)	Moradabad
82.	MANOJ KUMAR-III	Addl. District & Sessions Judge	Muzaffarnagar(At Kairana)
83.	MAYANK CHAUHAN	Addl. District & Sessions Judge	Muzaffarnagar
84.	RAVINDRA KUMAR-IV	Addl. District & Sessions Judge	Muzaffarnagar
85.	ARBIND KUMAR UPADHYAY	Addl. District & Sessions Judge	Muzaffarnagar
86.	RAM CHANDRA-IV	Addl. District & Sessions Judge	Pratapgarh
87.	MOHD. HUSAIN	Addl. District & Sessions Judge	Raebareli
88.	AKHILESH KUMAR TIWARI	A.D.J. (FTC)	Raebareli
89.	TARUN SAXENA	Addl. District & Sessions Judge	Raebareli
90.	MAHENDRA KUMAR ARYA	Addl. District & Sessions Judge	Raebareli
91.	BABU LAL KESHARWANI	Addl. District & Sessions Judge	Saharanpur (At Deoband)
92.	SMT. BABITA RANI	Addl. District & Sessions Judge	Saharanpur
93.	AYAZ AHMAD	Addl. District & Sessions Judge	Saharanpur
94.	INDER PREET SING JOSH	Addl. District & Sessions Judge	Sitapur
95.	SYED MAOOZ BIN ASIM	Spl. Judge (E.C. Act)	Sitapur
96.	RANANJAY KUMAR VERMA	Addl. District & Sessions Judge	Sitapur
97.	PRAVEEN KUMAR SINGH-I	Addl. District & Sessions Judge	Sitapur
98.	SHYAM JEET YADAV	Addl. District & Sessions Judge	Sultanpur
99.	DINESH KUMAR SINGH-II	Addl. District & Sessions Judge	Unnao
100.	JAI SINGH PUNDIR	Addl. District & Sessions Judge	Unnao
101.	JITENDRA KUMAR PANDEY	Spl.Judge,Anti Corruption V.B.UPSEB	Varanasi
102.	VIKASH SAXENA-II	Addl. District & Sessions Judge	Varanasi
103.	ACHAL SACHDEV	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Varanasi
104.	ASHWANI KUMAR DUBEY	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Varanasi
105.	DHARNI DHAR OJHA	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Varanasi